

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Tirupur Plaza Hotel P. Ltd.

MAIN PETITION NUMBER : CP (IB)/107(CHE)2021

(IA/MA) APPLICATION NUMBERS

IA(IBC)/387(CHE)2024

ORDER

Shri. A.G. Satyanarayana, Ld. Counsel for the Applicant/Liquidator.

Heard.

This application has been filed seeking extension of the liquidation process till 12.08.2024.

Reasons have been stated in para-14 & 15 of the application.

Considering the reasons stated in the application, the liquidation period is extended till 12.08.2024.

Accordingly, IA(IBC)/387(CHE)2024 is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs